

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6519
ANSWERED ON:07.05.2013
ASSISTANCE TO DISPLACED KASHMIRIS
Agarwal Shri Jai Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the amount provided in the form of ex-gratia and the loan disbursed to each displaced Kashmiri during the last three years and the current year;
- (b) the number of such displaced families living in the camps located in Jammu and Kashmir as well as outside the State, particularly in Delhi;
- (c) the steps taken by the Government to facilitate the return of the displaced Kashmiris to the Kashmir valley; and
- (d) the approximate number of families who have returned to the valley so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a):As per inputs received from the State Government, the amount disbursed in the form of ex-gratia relief to Kashmiri Migrants during last three years as under:-

Year	Amount Disbursed (Rs. In Lakhs)
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2010-11	24.85
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2011-12	13.49
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2012-13	06.43
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No loan has been disbursed to Kashmiri Migrants during the last three years.

(b):The number of Kashmiri Migrants staying in Camps in Jammu and Delhi is as under:-

Jammu

Jagti Township 3498 families

Purkoo Camp 256 families

Muthi Camp 384 families

Nagrota Camp 384 families

Delhi There is no camp in Delhi.

(c):A comprehensive package of 1618.40 Crores was announced by the Hon'ble Prime Minister in April, 2008 for return and rehabilitation of Kashmiri Migrants. The Package includes assistance towards housing, transit accommodation, employment/ continuation of cash relief, etc.

(d):One family has returned to the valley.